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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

Notification No 43 /2015-20
New Delhi, Dated the 27th March, 2017

Subject: Amendment in export policy of edible oils.

S.O.(E) In exercise of the powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy (FTP), 2015-20, the Central Government hereby amends, with immediate effect, Notification No 22(RE-2013)/2009-14 dated 18.06.2013 read with Notification No 108(RE-2013)/2009-14 dated 06.02.2015 and Notification No. 17/2015-20 dated 06.08.2015 relating to Sl. No. 92 of Schedule 2 of ITC(HS) Classification of Export & Import Items.

2. Export of edible oils was initially prohibited for a period of one year with effect from 17.03.2008 vide Notification No. 85 dated 17.03.2008 which was extended from time to time. Vide Notification No. 24(RE-2012)/2009-14 dated 19th October 2012, prohibition on export of edible oil has been extended till further orders.

3. The following exemptions are permitted from the prohibition on export of edible oils:

- (a) Castor oil
- (b) Coconut oil from all EDI Ports and through all Land Custom Stations (LCS) on Indo-Nepal, Indo-Bangladesh, Indo-Bhutan and Indo-Pakistan borders.
- (c) Deemed export of edible oils (as input raw material) from DTA to 100% EOUs for production of non-edible goods to be exported
- (d) Edible oils from Domestic Tariff Area (DTA) to Special Economic Zones (SEZs) to be consumed by SEZ units for manufacture of processed food products, subject to applicable value addition norms
- (e) Edible oils produced out of minor forest produce, ITC(HS) Code 15159010, 15159020, 15159030, 15159040, 15179010 and 15219020.
- (f) Organic edible oils subject to export contracts being registered and certified as 'Organic' by Agricultural & Processed Food Products Export Development Authority (APEIDA).
- (g) Rice Bran oil in bulk, irrespective of any pack size
- (h) Groundnut oil, Sesame oil, Soyabean oil and Maize (Corn) oil in bulk, irrespective of any pack size.

4. Export of edible oils in branded consumer packs of upto 5 Kgs is permitted with a Minimum Export Price (MEP) of USD 900 per MT.

5. Effect of this notification:

Export of Groundnut oil, Sesame oil, Soyabean oil and Maize (Corn) oil in bulk, irrespective of any pack size, has been exempted from the prohibition on export of edible oils.



(A. K. Bhalla)
Director General of Foreign Trade
E-mail: dgft@nic.in

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